

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Transfer Original Petition (AT) (MRTP) No. 02 of 2017

(Old Compensation Application No. 51 of 2000)

IN THE MATTER OF:

Macedon Indo Austrian Ventures Pvt. Ltd.

...Appellant.

Versus

New Standard Engineering Co. Ltd.

...Respondent.

Present:

For Appellant: Mr. Aditya Narain, Advocate

For Respondent: Mr. Rajshekhar Rao and Ms. Iti Agarwal, Advocates

ORDER
(Virtual Mode)

19.01.2021 One of the Member of this Bench is under Transfer, therefore, the matter is released from Part Heard. Let the Appeal be listed before Appropriate Bench 'For Hearing' on **12th February, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

SC/Kam.